

Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 23st April, 2020

On 23/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri S.K. Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients are shifted to a Quarantine facility outside the Covid Hospital. 49 tests for Covid were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
2. Secretary, Ports informed that three ships carrying goan crew are about to berth in Mumbai or may come to Goa. After testing negative, these seafarers would come to Goa and would be housed in the paid Quarantine facilities. He informed that he has been able to negotiate the room rentals with food from a couple of hotels for their quarantine, in coordination with the Collectors. Secretary, Tourism also shared the price offered by the TTAG. The SEC observed that the negotiated prices be shared with the employer company, who would be free to further negotiate or get a better deal in any other suitable hotel. As per Cabinet decision, the employer company has to pay for these quarantine facilities. Secretary, Fisheries further informed that the crew of Marella Discovery have already disembarked and are undergoing testing.
3. The SEC asked Secretary Law to work out a mechanism to start the process of registration of documents by the Registration department. A staggered and gradual approach be adopted while following all safety norms such as social distancing, use of sanitizer, hand wash, etc for the registration of documents. This would also help people meet the requirements of statutory limitation period, as permitted for registration of the document after their execution, and enable revenue for the Govt.



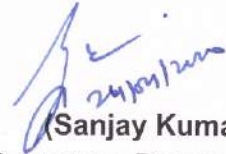
4. Secretary, Health informed that the Health department has collected 40 samples so far, based on the recommendation of the expert committee headed by Dr Jagadish Cacodcar, Professor and Head of the department of Preventive and Social Medicine, GMC after the House-to-House survey.
5. Secretary, Health informed that the Health department has constituted teams and set up four Kiosks at MPT to take samples for Covid testing, of the seafarers who would land at MPT. The SEC advised all concerned to be prepared for the arrival of seafarers in the State.
6. Secretary Health further informed that the department has finalised the protocol to deal with requests for inter-state movement on medical emergencies. As planned, the team of health experts would sit in the Collectors' office to scrutinise the applications. The GEL has made the necessary changes in the existing application to enable the scrutiny. So far, 16 applications have already been received.
7. PCE (PWD) informed that 51 ongoing works have restarted. He also informed that the water supply from Salaulim has become normal. The IGP shared the information received about the complaint of the quality of water being supplied at Mapusa. The SEC directed the PCE(PWD) to examine the information for remedial action.
8. CE(Electricity) informed that the power supply is normal in the State. For providing uninterrupted power supply at the border checkpost, he suggested the use of Inverters. The SEC advised him to give a report with justification by tomorrow.
9. Director, IT informed that data is being entered on all border checkposts. The changes sought by the IGP would be soon done in the Web Application. The SEC asked Secretary Health to examine if the health data could also be captured in the same application. Director, IT also informed that she has granted Travel permits for the employees of 54 IT and ITES companies.
10. Commissioner (Excise) informed that the liquor manufacturers have produced about 3.11 lakh liters of hand sanitisers. The Excise department has also seized unauthorised stocked liquor worth 66.56 lakhs at Ponda.
11. Secretary, Civil Supply informed that the supply of essential items is normal.
12. The SEC clarified that booking at the circuit house should not be done without the approval of the Collector.
13. Shri CR Garg, District Observer visited the border check post at Mollem. He was satisfied with the current arrangement. He also visited a police picket around 2 KM away from the main checkpost. He observed that adequate police is deployed to check the unauthorised movement through off road tracks.



14. Secretary, Panchayat informed that Panchayat Secretaries have already issued 49 permissions for the self employed category of permitted activities as per the MHA's guidelines. DMA also informed that municipalities have started giving such permissions.
15. The Nodal Officer for Quarantine facilities informed that a total of 78 persons are sheltered in five quarantine facilities. At Acron Homes at Candolim only one person remains. He is visiting these facilities regularly.
16. IGP informed that police have conducted several meetings with the local community, including the Mosque Committee to sensitize them about the norms of social distancing and other directions of the MHA, in view of the upcoming Ramzan period. The SEC also asked the Secretary, Civil Supply to run Groceries-on-Wheels services, if required, for meeting the specific demands of the community during the festivities. However, the SEC reiterated the MHA guidelines on gatherings.
17. CE, WRD informed that the department has restarted 24 out of the 47 ongoing works.
18. PCCF informed that directions have come from the Central Government that no tourism activity to be allowed in tiger reserve areas. He added that the department has already banned tourism activities in view of the Covid19 lockdown and the ban continues.
19. Shri Keshav Kumar, District Observer informed that he visited the area to verify the facts regarding the opening of the shops at Mapusa, as reported in a newspaper. However, on inquiry, he found that most of the shops that were open were in the permitted category. The SEC asked the IGP and Incident Commanders to strictly enforce the MHA guidelines.
20. The Labour Commissioner informed that he received information about 18 labourers trying to cross the border on foot. They were picked up and taken to the nearest Shelter Home.
21. Director, Transport informed that the KTCL operated 154 buses and carried 1944 passengers in the morning shift, consisting of Government servants and healthcare workers.
22. Secretary Health informed that as per IMA, 484 private health institutions have started functioning.
23. Secretary, Agriculture informed that the agricultural activities are normal. With the 12 Harvester currently in use, about 65 % harvesting is already complete in the State. The SEC asked him to extend all possible help to the farmers.



Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

Handwritten signature in blue ink, appearing to read 'Sanjay Kumar' with a date '24/03/2020' written below it.

(Sanjay Kumar)
Secretary, Revenue
Member Secretary, SEC & SDMA

List of Special Invitees:

1. Shri. Daulat Hawaldar Secretary Finance.
2. Shri. Jaspal Singh, IGP
3. Shri Subhash Chandra, PCCF
4. Shri Santosh Kumar, Add. PCCF.
5. Ms Nila Mohanan, Secretary, Health
6. Shri Amit Satija, Commissioner, Excise
7. Shri P. S. Reddy, Secretary, Fisheries
8. Shri Kunal, CEO Goa.
9. Shri Keshav Kumar CF(C)
10. Shri J. Ashok Kumar, Secretary, Tourism
11. Shri Sanjay Grihar, Secretary, Panchayats.
12. Shri Kuldeep Singh Gangar, Secretary Agriculture.
13. Shri C.R. Garg, Secretary, Law
14. Ms Isha Khosla, Secretary, Civil Supply.
15. Ms R. Menaka Collector North.
16. Shri Ajit Roy Collector South.
17. Shri Tariq Thomas, DMA.
18. Ms. Ankita Anand Director Information Technology.
19. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
20. Shri R. G. Keni, Chief Engineer (Electricity)
21. Shri Narayan Gad, Director Panchayat
22. Shri Shrikant Patil C.E. (WRD)
23. Shri Rajan Satardekar Director (Transport)
24. Ms Meghana Shetgaonkar Director Information And Publicity.
25. Shri. Raju Gawas. Commissioner Labour.
26. Shri. Venancio Furtado M.D. KTCL

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date:- 23/04/2020

Time:- 20 : 00 hrs (Cumulative)

TABLE 1: LAW & ORDER

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column - 3				Total Number of Law & Order incidents reported	Action taken on incidents of Law & order reported in Column - 5	Remarks
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)			
-1	-2	-3	-4				-5	-6	-7
1	Goa Total	30856	956	386	531	3787400		1.Strict enforcement of the lockdown is being enforced with simultaneous persuasion by patrolling staff to comply with the conditions of lockdown 2.Appel on Social Media through appropriate posters 3.Video clips appeal to Citizens/Religious places against gathering 4.Meetings with religious heads 5.Patrolling has been intensified all over Goa and Nakas have been deployed at all exit points. 6.Traffic staff has been deployed along with district police at nakabandis	
		Cases:- 531 M. V. Challans:-29760 Spitting Cases:- 565							
	North Goa	9470	378	167	255	976200	--		
	South Goa	21386	578	219	276	2811200	--		

Movement of Trucks (Last 24 Hrs.)

Date : 23.04.2020 at 08.00 hrs (w.e.f. 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs)		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs)	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	34	43	27	12	593	736	226	112	100	59	6862	3306
Rice	4	3	1	5	253	419	0	1	0	2	9	20
Sugar	0	0	7	0	132	38	0	0	0	0	3	0
Pulses	6	1	9	0	437	105	1	0	1	0	16	11
Milk	11	4	23	3	653	112	0	0	0	0	39	5
Vegetable	13	6	115	16	2662	381	3	0	2	0	28	19
Fuel	2	0	0	0	29	26	6	0	0	0	16	1
LPG	3	4	2	1	141	196	5	0	3	0	167	16
Fruit	21	6	22	22	1076	608	8	0	3	0	54	34
Eggs	5	4	3	3	36	41	0	0	0	0	13	0
chicken (live/Processed)	1	0	20	0	303	0	9	0	0	0	27	0
Meat (live/Processed)	0	0	0	0	21	2	0	0	0	0	0	0
Others	93	52	110	78	3050	1319	51	88	86	75	1733	1160
Total	193	123	339	140	9386	3983	309	201	195	136	8967	4572
Grand Total	316		479		13369		510		331		13539	

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 23/04/2020

Name of the State - GOA

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: **Hemant Kumar, IAS.**
(State Control Room i/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	11	0	386	0	08	5	3790	1600		1) Dry ration provided to 3747 persons 2) 3 Grocery-on-Wheels buses are supplying groceries 3) Three meals are provided to all persons in shelter homes
South Goa	06	0	427	0	67	7	3500	2360		1) Dry ration provided to 2342 persons 2) 2 Grocery-on-Wheels buses are supplying groceries 3) Dry ration provided to 42 persons by NGO in Quepem Taluka
	17	0	813	0	75	12	7290	3960		

Note:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.



Date: 23/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 23.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	18	283
3	Suspects under Hospital Isolation at GMC	04	177
4	No. of samples sent for testing	90	1206
5	No. of reports received	49	1077
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	07

- Out of 178 Samples pending for testing, 49 are Negative – 129 Reports Awaited.
- At present patient in isolation ward GMC- 09
- At present people quarantined at Old Goa Residency- 11
- At present people quarantined at Margao Residency- 28
- At present people quarantined at Mayem Residency- 22
- At present people quarantined at Mapusa Residency- 17
- 06 cured patient completed 7 days facility Quarantine and now placed under home Quarantine for next 7 days.
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim- 01


Director of Health Services